

(15)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/499/ (IB)/2017
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Rahul Chinnikrishnan

O. Auditor

Rahul

B. Kothakota

Respondent

B. K.

ORDER

Counsels for both the parties are present. It appears that the Corporate Debtor is not willing to make payment as per the schedule filed. It is on record that three cheques issued by the Corporate Debtor have been dishonoured. Counsel for the Corporate Debtor is not able to make any firm statement with regard to the payment of the outstanding debt. Matter is posted for arguments on the original application. Put up on 20.11.2017 at 10.30 A.M.

- Sd -

MEMBER (TECHNICAL)
ghk

- Sd -

MEMBER (JUDICIAL)